

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH, RANCHI

O.A./051/01143/2019

Date : 19th December, 2019

CORAM

The Hon'ble Mr. Dinesh Sharma, Member(A)

Amit Kumar Gupta, S/o – Ram Nath Gupta, Aged about 39 years, R/O- Flat No.1/21, Nand Baba Tower, Ashiyana Guardian, P.O.- Chira Chas, P.S.- Chas, District – Bokaro.

.....Applicant

By Advocate: Shri P.K. Choudhary.

Versus

Union of India & others.

.....Respondents

By Advocate : Shri Rajendra Krishna.

O R D E R (ORAL)

Per Dinesh Sharma, Member (A):- In the instant O.A., the applicant has prayed for considering the case of his application as per the Transfer Guideline of Kendriya Vidyalaya Sangathan 2018 and transfer the petitioner at K.V. No.-1, Bokaro from his present place of posting at Maithan.

2. The matter was heard at the admission stage. We find in the impugned order that the transfer of the applicant has been changed from Bokaro to Leh to Bokaro to Maithan Dam. The learned counsel for the applicant argues that the applicant has served at hard posting earlier and

he has been transferred to Bokaro about a year back and he cannot be transferred from his choice place of posting for 10 years. In support of his contention, learned counsel for the applicant has produced the Transfer Guidelines of Kendriya Vidyalaya Sangathan 2018. I have gone through the transfer guidelines and found nothing specific in support of his contention.

3. After arguing some time, learned counsel for the applicant has requested for withdrawing this O.A. and sought liberty to pursue the matter further before the appropriate authority.

4. In view of the above, O.A. is disposed of as withdrawn. No costs.

(Dinesh Sharma)
Member (A)

sk/s/